

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER : CA/120/2017

NAME OF THE APPLICANT : TIL HEALTH CARE PVT LTD

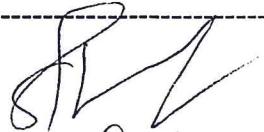
UNDER SECTION : 441

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1 P. SRIRAM

PCS


P. Sriram

2 B. SRIDHAR

Dy. RoC


B. Sridhar

ORDER

PCS for the petitioner and Dy. RoC present. For hearing the matter, time is enlarged. Put up on 22.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

MS